

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1356
TO BE ANSWERED ON 27.07.2023

MSMEs SET UP IN ODISHA

1356. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Micro, Small and Medium Industries/Enterprises (MSMEs) set up in Kandhamal region of Odisha till date;
- (b) the number of MSMEs functional/non-functional out of these;
- (c) whether the Government has made any efforts to encourage small scale industries, especially in Kandhamal region of Odisha; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): As per the Udyam Registration portal, since inception on 01.07.2020 till 21.07.2023, 4,391 MSMEs have registered and classified in Kandhamal District, Odisha, out of which, 4,373 MSMEs are active and only 18 MSMEs have cancelled their registration.

(c) & (d): The Ministry of Micro, Small and Medium Enterprises implements various schemes for the promotion and development of MSME sector across the country **including Kandhamal District, Odisha** in areas of credit support, formalization, technological assistance, infrastructure development, skill development and training and market assistance to MSMEs. The schemes/programmes inter alia include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMS) and National SC/ST Hub (NSSH).

In the recent past, the Government has taken number of initiatives to support MSMEs in the country including Kandhamal District, Odisha. Some of these include:

- (i) Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme for business, including MSMEs.
- (ii) Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- (iii) New revised criteria for classification of MSMEs.
- (iv) No global tenders for procurement up to Rs. 200 crores.
- (v) "Udyam Registration" for MSMEs, for Ease of Doing Business.
- (vi) Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including redressing grievances and handholding of MSMEs.
- (vii) Inclusion of Retail and Wholesale traders as MSMEs on 02.07.2021.
- (viii) Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- (ix) Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crore over 5 years.
- (x) Launch of Udyam Assist Platform (UAP) on 11.01.2023 to bring the Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).
